## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.53/BB/ 2017	-	For hearing	230/232	Quess Corp. Ltd. & Another

NAME (IN CAPITAL) NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

SAJI. P. JOHN
SPJLEGA Advocale L. Pother P
Sinchana. M.R. Roc/RD Sinchana. M.R.

## ORDER

Counsel for Petitioner is present. Smt. M.R Sinchana, Standing Counsel appearing for ROC/R.D is present. We have heard them. Orders reserved. Counsel for Petitioner filed synopsis and he is directed to file a Memo in the registry regarding earlier compliance.

Member (T)

Member (J)